

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-06-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

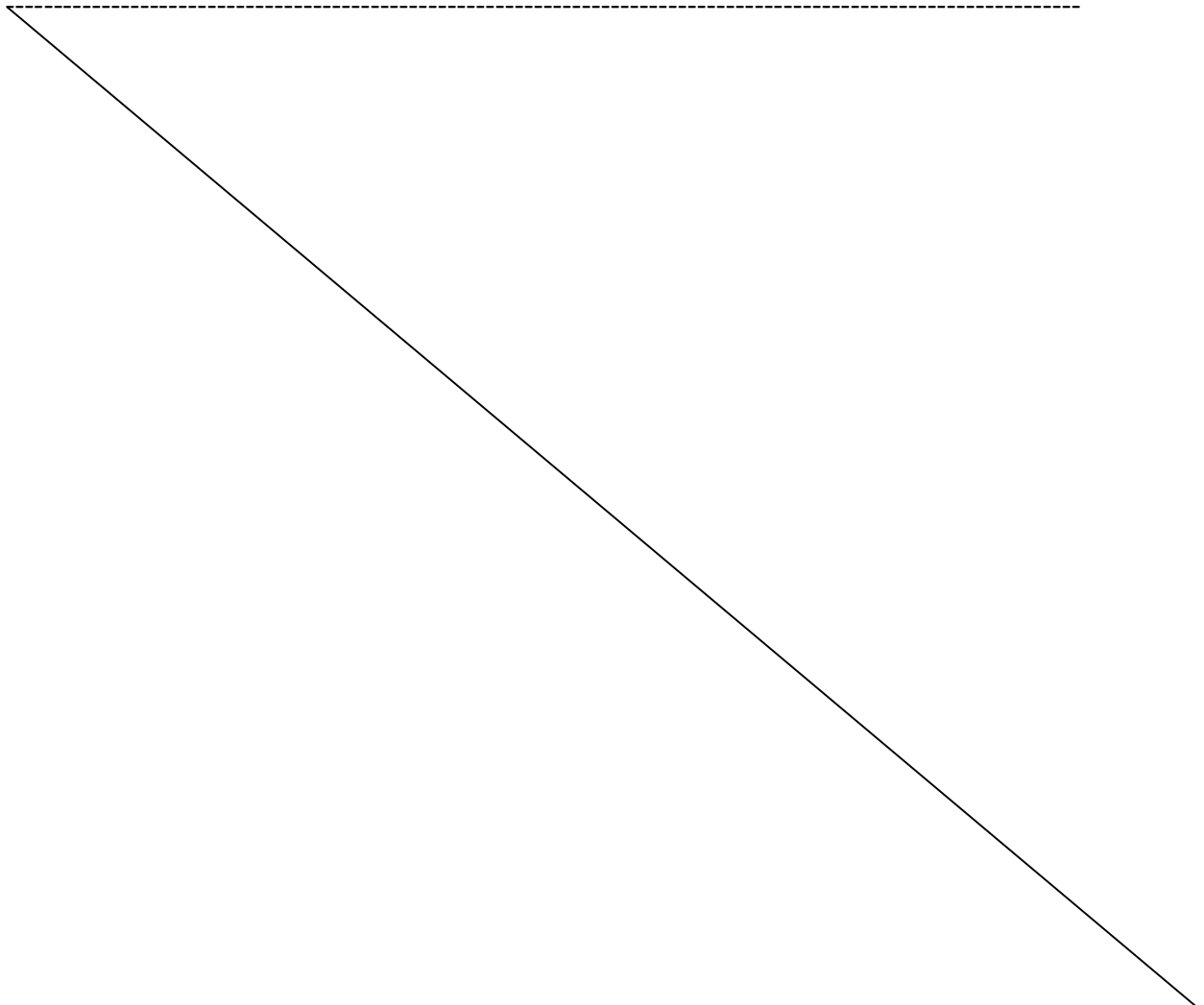
PETITION NUMBER : CP(CAA)/38(CHE)/2024

APPLICATION NUMBER : CA(CAA)/58(CHE)/2024 in IBA/785/2019

**NAME OF THE PETITIONER : S Rajendran (Liquidator)
(Cape Engineers Pvt Ltd)**

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 230-232 of CA, 2013



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PETITION NUMBER : CP(CAA)/39(CHE)/2024

APPLICATION NUMBER : CA(CAA)/59(CHE)/2024 in IBA/786/2019

**NAME OF THE PETITIONER : S Rajendran (Liquidator)
(Shree Ganesh EPC Pvt Ltd)**

NAME OF THE RESPONDENT(S) : --

**UNDER SECTION : Sec 230-232 of CA, 2013 r/w Reg 2B of
IBBI, Reg 2016**

101. CP(CAA)/38(CHE)/2024 IN CA(CAA)/58(CHE)/2024 in IBA/785/2019

102. CP(CAA)/39(CHE)/2024 IN CA(CAA)/59(CHE)/2024 in IBA/786/2019

ORDER

Ld. Counsel Ms.Yajura Devi for the Petitioner. Ld. Liquidator is present in person. Ld. Counsel Mr. Pawan Jhabakh for the 70% shareholders.

Ld. Counsel for Suspended Directors sought to file objections. Time Allowed. 2 weeks time to file objections.

Copy be served to the Applicant Liquidator.

Reply be filed by the Liquidator within a week.

List the applications for hearing on **07.08.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

phk

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)